


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 15/12	TP 33/16	Hearing	397/ 398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2.	Abhijit Ahr 9603309517	Respondents 124	

ORDER

Petitioner is called absent. No representation. Counsel for Respondent is present. Even in last hearing, petitioner was absent, Counsel for petitioner was also absent. Today also petitioner and his counsel ^{are} ~~were~~ absent. The connected matter is posted to 10/08/2017 bearing C.P No. 1555/12. Therefore, this ^s ~~connected~~ matter is also listed on the same date and if petitioner or his counsel do not appear, the matter will be decided as per law. List it on 10/08/2017


Member (T)


Member (J)